

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A./61/00037/2021**

This the **10<sup>th</sup>** day of **February**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Bal Krishan, age 35 years S/o Sh. Hem Raj, R/o Gram Morh, Tehsil and District Reasi.

.....Applicant  
(Advocate: Mr. N.P. Kotwal)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary Technical Education Department, J&K Govt. Civil Secretariat, Jammu/Srinagar-180001.
2. Director Technical Education Department, J&K, Jammu-180001.
3. Joint Director, Technical Education Department, J&K, Jammu-180001.
4. Deputy Director, Technical Education Department, J&K, Jammu-180001.
5. Superintendent, Industrial Training Institute, Reasi-182311.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, D.A.G.)

**O R D E R [O R A L]**

**Hon'ble Mr. Anand Mathur, Member (A):**

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation dated 18.11.2019 (Annexure A-7)

of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to decide the representation dated 18.11.2019 (Annexure A-7) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of 02 weeks from the date of receipt of a certified copy of this order. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as representation. It is provided that till the decision of representation, the respondents shall not make any fresh appointment on the post of Fitter Instructor.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**